

Annexure 1

Name of Corporate Debtor M/s. Precision Containeurs Ltd
Date of commencement of CIRP 10-03-2022
List of Creditors as on 23-04-2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amt. in Rs.)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------------|---|---------------------------|------------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1 | Stressed Assets Stabilisation Fund (SASF) | 25-03-2022 | 10,00,30,27,323 | 10,00,30,27,323 | Secured Loan | 10,00,30,27,323 | 10,00,30,27,323 | No | 100.00 | - | - | - | - | Note -1 |
| Total | | | 10,00,30,27,323 | 10,00,30,27,323 | | 10,00,30,27,323 | 10,00,30,27,323 | | 100.00 | - | - | - | - | |

Note 1:

On the assets of the Corporate Debtor:

- First charge on all that piece and parcel of land adm. 578 sq. mtrs. bearing plot no. 61/B at Village Bhimapore, Daman
- First charge on all that piece and parcel of land adm. 2100 sq. mtrs. bearing plot no. 260/3 at Village Bhimapore, Daman
- First charge on whole of the movable properties of the Company, both present and future, save and except book debts

The above details of the security interest has been extracted from:

- Memorandum of Entry dated 02-04-1997, 02-02-1998, 05-11-1999, 31-03-2000 and 07-06-2000; and
- Deed of Hypothecation dated 03-08-1995, 21-07-1998 and 31-08-1999

Third party securities:

Personal Guarantees given by a) Mr. Jayesh Vinodrai Valia, b) Mr. Paresh Valia and c) Mr. Kairoos Bhaya